NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 563/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES:

Ramesh T Parsani

Jayems Engineering Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

ORDERNATION

Adv Bijal Menta Sepresentative for the Petitioner is present. Present.

- This Form No.5, prima facie, appears to be defective, however, adjournment is 2. granted to rectify the same to the Petitioner.
- 3. Let this C.P. be listed for hearing on 28th July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 12.06.2017